

## **PATNA HIGH COURT, PATNA**

### **NOTICE**

As directed, in continuation of the Court's earlier notice dated 17.03.2020 and 20.03.2020 regarding work arrangement of the officers & Staff of the court, it is for information to all concerned that Hon'ble Court have been pleased to direct the presence of only minimum strength of officers & staff (skeletal) in the Court on rotation basis subject to condition that officers & staff who are not reporting to work shall be on duty, shall remain confined to their homes and would not venture outside.

Further, the officers and staff, not reporting to work, will remain available as and when required keeping their mobile phones in switch-on mode and would not leave the headquarters without permission.

All concerned I/c, Officers of the Registry, i.e A.R./D.R./J.R. I/c. Section Officers are hereby directed to manage the work arrangement of their respective sections ensuring the compliance of aforesaid directions keeping in view the minimum number of staff in their section. They shall also ensure communication to all concerned about the arrangement.

All concerned must adhere to the aforesaid directions till further orders in this regard.

By the order of Hon'ble the Chief Justice,

Sd/-N.K.Pandey

Registrar General

Dated: 24.03.2020